

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2376  
ANSWERED ON:28.03.2012  
CBI INVESTIGATION IN CHEATING CASE  
Antony Shri Anto

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government has ordered the Central Bureau of Investigation (CBI) to enquire about cheating case by M/s Gisa International, Kochi, Kerala;
- (b) if so, the details thereof and the present status of the case;
- (c) whether the CBI has sought the help of Interpol to enquire about the overseas involvement in this case; and
- (d) If so, the details thereof?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(SHRIV. NARAYANASAMY)

- (a): Yes, Madam. The Central Government has ordered Central Bureau of Investigation to investigate against M/s. Gisa International Kochi, Kerala, which has registered 5 cases on the directions of the Hon'ble High Court, Kerala vide order dated 09.02.11 and on the consent of the State Government of Kerala as well.
- (b): The details of these 5 cases and their present status is enclosed at Annexure.
- (c) & (d): No, CBI has not sought help of interpol to enquire about the overseas involvement in these cases.

So far as CBI is concerned, the letter Rogatory has been sent to the Central Authority in Thailand through the Central Authority of India following Mutual Legal Assistance Treaty (MLAT). The execution Report will be used in all 5 cases.